

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA

UNSTARRED QUESTION NO. 1612

TO BE ANSWERED ON MONDAY, FEBRUARY 13, 2023

Magha 24, 1994 (Saka)

Closure/Privatization/Disinvestment of Central Public Sector Enterprises

1612. SHRI SISIR KUMAR ADHIKARI:

SHRI DIBYENDU ADHIKARI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to close or privatize and/or disinvest the Central PSUs during the next two years and if so, the details thereof;
- (b) the details of Central PSUs that are under the process of closure or privatisation and/or disinvestment, State/UT-wise including West Bengal; and
- (c) whether the Government proposes to modernise and expand capacity of Central PSUs for further development and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE

(DR. BHAGWAT KISHANRAO KARAD)

(a) and (b) The Government, since 2016, has given 'in-principle' approval for strategic disinvestment of 36 cases of PSEs and/or Subsidiaries/ Units/ Joint Ventures of PSEs/ Bank. Out of the 36 cases, 33 cases are being handled by DIPAM and 3 cases are being handled by the respective Administrative Ministry/Department. Out of the 33 cases being handled by DIPAM, strategic disinvestment transactions have been completed in 10 cases; 5 PSEs are under consideration for closure; 1 case is held up due to litigation, 1 case is under Corporate

Insolvency Resolution Process (CIRP) in NCLT and 2 transactions are under review for feasibility. Remaining 14 transactions are at various stages. Details are given at **Annexure-I**.

In other PSEs, where the Government continues to retain control, disinvestment through minority stake sale is carried out through various SEBI-approved methods such as Initial Public Offer (IPO), Offer for Sale (OFS), Buyback of shares etc. from time to time based on prevailing market conditions and investor interest.

17 CPSEs are under the process of closure, as reported by Department of Public Enterprises. State-wise list of such CPSE/units of CPSEs is given at **Annexure-II**.

(c) Modernization and capacity enhancement of Central PSEs are ongoing processes, and steps in this regard are taken from time to time by the CPSEs keeping in view the requirements.

Annexure to Lok Sabha Unstarred Question No. 1612 for reply on 13.02.2023.

List of PSEs and/or Subsidiaries/ Units/ Joint Ventures of PSEs and Bank for which Government has given 'in-principle' approval for strategic disinvestment since 2016.

1. Ongoing Transactions being processed by DIPAM

S. No.	Name of PSE	State having the Registered Office
1.	BEML Limited	Karnataka
2.	The Shipping Corporation of India Limited	Maharashtra
3.	HLL Lifecare Limited	Kerala
4.	Project & Development India Limited	Uttar Pradesh
5.	Ferro Scrap Nigam Limited (subsidiary)	Chhattisgarh
6.	Indian Medicines Pharmaceuticals Corporation Limited	Delhi
7.	Container Corporation of India Limited	New Delhi
8.	Rashtriya Ispat Nigam Limited	Andhra Pradesh
9.	NMDC Steel Limited (NSL)	Madhya Pradesh
10.	(a) Bharat Petroleum Corporation Ltd (except Numaligarh Refinery Limited) @ (b) BPCL stake in Numaligarh Refinery Limited to a PSE strategic buyer \$	Maharashtra
11.	Pawan Hans Limited*	Uttar Pradesh
12.	Central Electronics Limited (CEL)##	New Delhi
13.	Salem Steel Plant; Unit of Steel Authority of India Limited	New Delhi

14.	IDBI Bank	Maharashtra
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@ EoI process called off due to lack of sufficient Bidder's interest to proceed.

\$ Transaction completed

*Transaction on hold due to legal issues

Successful bidder disqualified and transaction has been terminated.

2. Transactions under respective Administrative Ministries

S. No.	Name of PSE	State having the Registered Office
15.	Various Units of India Tourism Development Corporation Limited	New Delhi
16.	Hindustan Antibiotics Limited	Maharashtra
17.	Bengal Chemicals & Pharmaceuticals Limited	West Bengal

3. Transactions halted as the PSEs recommended / approved for closure; or any other reason

S. No.	Name of PSE	State having the Registered Office
18.	Hindustan Fluorocarbons Limited (subsidiary)**	Telangana
19.	Scooters India Limited**	Uttar Pradesh
20.	Bharat Pumps & Compressors Limited**	Delhi
21.	Hindustan Prefab Limited	Karnataka
22.	Units of Cement Corporation of India Limited (Nayagaon Unit) #	Punjab

** Government approved for closure of the Company.

Transaction not feasible and the mines are being returned to the State Governments.

4. Transactions held up due to litigation

S. No.	Name of PSE	State having the Registered Office
23.	Karnataka Antibiotics & Pharmaceuticals Limited	Karnataka

5. Under Corporate Insolvency Resolution Process (CIRP) in NCLT

S. No.	Name of PSE	State having the Registered Office
24.	Hindustan Newsprint Limited (subsidiary)***	Kerala

***Resolution Plan of Kerala Industrial Infrastructure Development Corporation (KINFRA) approved by the NCLT, Kochi vide order dated 29.01.2021 is under implementation at present.

6. Transactions under review for feasibility

S. No.	Name of PSE	State having the Registered Office
25.	Engineering Projects India Limited	Delhi
26.	Bridge & Roof Company Limited	West Bengal

7. Completed Transactions

S. No.	PSE	State having the Registered Office
27.	Hindustan Petroleum Corporation Limited (HPCL)	Mumbai
28.	Rural Electrification Corporation Limited (REC)	Haryana
29.	HSCC(India) Limited	New Delhi

30.	National Projects construction corporation Limited (NPCC)	New Delhi
31.	Dredging Corporation of India Limited (DCIL)	New Delhi
32.	THDC India Limited (THDC)	Uttarakhand
33.	North Eastern Electric Power Corporation Limited (NEEPCO)	Meghalaya
34.	Kamrajar Port Limited	Tamil Nadu
35.	Air India^^	New Delhi
36.	Neelachal Ispat Nigam Limited (NINL)	Orissa

^^Subsidiaries which are now with AIAHL are still to be divested

Annexure to Lok Sabha Unstarred Question No. 1612 for reply on 13.02.2023.

1. List of CPSEs which are under the process of closure, as reported by Department of Public Enterprises.

Sl. No.	Name of the CPSE	State having the Registered Office
1	Tungabhadra Steel Products Ltd.	Karnataka.
2	HMT Watches Ltd.	Karnataka
3	Hindustan Cables Ltd.	West Bengal
4	Bharat Pumps and Compressors ltd.	Uttar Pradesh
5	Scooters India Ltd.	Uttar Pradesh
6	Central Inland Water Transport Corporation Ltd.	West Bengal
7	Hooghly Dock and Port Engineers Ltd.	West Bengal
8	Indian Drugs and Pharmaceuticals Ltd.	Haryana
9	Rajasthan Drugs and Pharmaceuticals Ltd	Rajasthan
10	Andaman & Nicobar Islands Forest and Plantation Development Corporation Ltd., Port Blair	Andaman & Nicobar
11	Closing down the operations of all the plants at Rasayani unit of Hindustan Organic Chemicals Ltd. except CNA/N ₂ O ₄ plant	Maharashtra
12	Hindustan Fluorocarbons Ltd.	Telangana
13	National Jute Manufactures Corpn. Ltd.	West Bengal
14	Birds Jute and Exports Ltd.	West Bengal
15	Handicrafts and Handlooms Export Corpn. of India Ltd.	Delhi
16	Vignyan Industries Ltd.	Karnataka.
17	STCL Ltd.	Karnataka.